

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO.1830  
TO BE ANSWERED ON 27.07.2016**

**MOUS BETWEEN RAILWAYS AND INTERNATIONAL FINANCIAL  
INSTITUTIONS**

**1830. SHRI CHANDRA PRAKASH JOSHI:  
SHRI RAJESH KUMAR DIWAKER:  
SHRI NARANBHAI KACHHADIYA:  
SHRI KAPIL MORESHWAR PATIL:  
SHRI MANOJ TIWARI:  
PROF. PREM SINGH CHANDUMAJRA:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways has signed any Memorandum of Understanding (MoU) with international financial institutions to fund the proposed "Bullet Train Project";**
- (b) if so, the details thereof and if not, the reasons therefor; and**
- (c) the details about the plan outlay, project status, financial targets and field surveys/Detailed Project Report (DPR) status in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI RAJEN GOHAIN)**

**(a) to (c): Based on the MoU and negotiations held with Government of Japan and Japan International Cooperation Agency (JICA), Government of India has sanctioned Mumbai-Ahmedabad high speed train project at an estimated cost of ₹ 97,636 crore with the financial and technical assistance from Government of Japan for commissioning targeted in 2023-24.**

**Government of Japan will provide high speed rail technologies of Shinkansen trains and provide Japanese (Yen) loan upto 81% of the project cost at 0.1% per annum, to be repaid in 50 years with 15 year moratorium. The feasibility study of the project was completed in 2015.**

**For implementation of the project Ministry of Railways has set up National High Speed Rail Corporation Limited (NHSRC) in February, 2016.**

**NHSRC is entrusted with planning, construction and maintenance of the project and also with operation of trains on the system.**

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